<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 1086/2016

SECTION OF THE COMPANIES ACT: 433(e), 438 & 439

In the matter of:

M/s. Capri Bathaid Pvt. Ltd.

..... Petitioner

VS.

M/s. Angel Infrarealcon Pvt. Ltd.

..... Respondent

Order deliver on 10.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) :

Shri Aditya Jain, Advocate

For the Respondent (s) :

None Appeared

ORDER

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7th December, 2016 issued by Ministry of Corporate Affairs, Government of India.

Compliance affidavit has been filed on 30.6.2017 alongwith proof of service to the corporate debtor.

The matter is already listed before the Hon'ble Principal Bench on 18.07.2017.

— Sd → (Shiv Ram Bairwa) Registrar